

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 4834/2024

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

PREM NARAYAN MISHRA

Respondent(s)

Date : 12-07-2024 This appeal was called on for hearing today.

For Appellant(s)

Ms. Sakshi Kakkar, AOR
Mr. Anchit Singla, Adv.

For Respondent(s)

Mr. Praveen Swarup, AOR
Mr. Praveen Swarup, Adv.
Ms. Payal Swarup, Adv.
Mr. R.k. Singh, Adv.
Mr. K.p. Singh, Adv.
Mr. Ravi Kumar, Adv.
Mr. Devesh Maurya, Adv.
Mr. Vivek Verma, Adv.
Mr. Manoj Kumar Rajput, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole Respondent has already filed the counter affidavit at the stage of SLP.

Parties may file the statement of case.

List the matter before the Hon'ble Court, as per rules.

SUJATA SINGH
Registrar